

Work related to Aadhaar Card in Maharashtra

†1321: SHRI SANJAY RAUT: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that 95 percent work related to Aadhaar Cards has been completed in Maharashtra;

(b) if so, whether Aadhaar Cards have been distributed to all the 95 per cent people; and

(c) if not, the reasons therefor and by when the Aadhaar Cards would be distributed to everyone?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): (a) to (c) A total of 9.24 crore Aadhaars have been generated in Maharashtra against a total population of 11.23 crore (Census 2011), as on 30 April, 2015. Of these, 9.08 crore Aadhaar letters have been printed and dispatched as on 24 April, 2015. Further, the residents have the facility of downloading e-Aadhaar from the UIDAI website (www.uidai.gov.in).

Although a target of universal enrolment is being pursued, enrolment for Aadhaar is voluntary in nature; and is an ongoing process.

Misutilisation of funds released for Naxalite affected districts

1322. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of PLANNING be pleased to state:

(a) whether misutilisation of funds released by Government for Naxalite affected districts and corrupt practices by the implementing officials in respect of IAP in Naxal affected States have come to the notice of the Ministry;

(b) whether audit by CAG in such cases has brought out instances of misuse and corruption and, if so, the action taken thereon;

(c) whether allegation and petitions from people in different States have been received by the Ministry and, if so, the action taken thereon; and

(d) the details of remedial steps taken by Government to ensure that the benefits of Central Government Schemes including IAP reach the target groups?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): (a) to (c) The Government has received a few complaints/

†Original notice of the question was received in Hindi.

petitions from persons including Members of Parliament regarding some irregularities in the utilization of funds released under Integrated Action Plan (IAP)/Additional Central Assistance for Left Wing Extremism (ACA for LWE) affected districts. The irregularities mentioned in the complaints generally included non-consultation of local MPs while deciding the projects, wrong selection of projects and lack of optimum utilization of assets created under the programme, etc. There has been a regular audit of the implementation of the scheme by the Auditing Agencies/CAG as the guidelines of the programme stipulated the regular audit of works for further release of funds.

(d) The complaints/representations regarding the implementation of IAP/ACA for LWE affected districts were referred to the State Governments at the appropriate level to ensure that the irregularities, if any, are checked and rectified. In some cases, Officers of the *erstwhile* Planning Commission also visited the States to check the veracity of such complaints. However, no major incidence of corruption/misutilisation of funds under the programme was noticed. Besides, posting the detailed information of the works/projects taken up under the programme on the Management Information System (MIS), a State Level Committee under the Chairpersonship of Chief Secretary/Development Commissioner was also set up for effective monitoring and convergence in each State covered under IAP/ACA for LWE districts.

Bio-metric enrolment in Andhra Pradesh

1323. SHRI C.M. RAMESH: Will the Minister of PLANNING be pleased to state whether Government has prepared any plan for undertaking Bio-metric enrolment in the State of Andhra Pradesh, if so, the details thereof and if not, reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): Aadhaar enrolment includes collection of bio-metrics information; the process has been taken up across India, including in the State of Andhra Pradesh. A total of 4.82 crore Aadhaars have been generated in Andhra Pradesh as on 30.04.2015.

Demand for bigger role in planning Central Schemes

1324. SHRI. RAJKUMAR DHOOT: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Maharashtra and some other States have recently demanded bigger role in planning Central Schemes; if so, the details thereof; and

(b) the action Government proposes to take on the demand of the States?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): (a) and (b) As per decision taken in the first meeting of the Governing Council of NITI Aayog, held on February, 8, 2015, a Sub-Group of Chief